

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 1899
TO BE ANSWERED ON 28th NOVEMBER, 2016**

Number of Schools under Right to Education

†1899. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of schools in the country where Right to Compulsory and free Education (RTE) Act, 2009 is being followed; and
- (b) whether the recognition of any school has been cancelled due to the violation of RTE Act, 2009 and if so, the numbers thereof; State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a): The Right of Children to Free and Compulsory Education (RTE) Act, 2009, effective from 1st April, 2010, provides for free and compulsory education to every child of age six to fourteen years in a neighbourhood school till the completion of elementary education in all States and UTs except Jammu and Kashmir. National University of Educational and Planning and Administration (NUEPA) annually collects information in the form of Unified District Information System for Education (U-DISE) on various educational indicators including the information on number of schools imparting elementary education. As per U-DISE, 2015-16 (Provisional), there are 13,92,848 recognized schools in the country where the norms of RTE Act are being followed.

(b): The recognition of schools is in the domain of State Governments and UT Administrations. Only Punjab has reported closure of 1170 schools due to non-compliance of the norms under the RTE Act, 2009.
